

marketing certain tonics in the name of blood tonic which contain the impure blood of animals and by which the dangerous disease like AIDS can spread. According to Dr. V.S. Verma of the Indian Council of Medical Research, as far as possible we should avoid using blood or any medicine which contains blood. Such drug manufacturing companies are selling blood tonics at prices which are many times higher and which are dangerous for human consumption. Thus the companies are extracting exorbitant sums from the poor patients without any justification. In this situation, it is imperative to immediately control the sale of such medicines so that the lives of the patients are saved and their interests are protected.

Hence, I want to demand from the Central Government that such medicines should be banned and detailed investigations should be carried out and only the effective and safe medicines should be permitted to be sold in the market at reasonable prices.

SHRI BALWANT SINGH RAMOOWALIA (Sangrur): Mr. Deputy Speaker, Sir, I request that the following subject may be included in the next week's business:—

The farmers of Punjab through their hard labour and by using the latest technology are not only filling the grain stores of Punjab but are also contributing a major portion in the Central buffer stock of food-grains and are thus doing great service to the nation and the society. But it is regretful that despite the labour that the farmers have put in the Government is not able to render proportionate assistance, Punjab is not getting sufficient supply of power for agricultural purposes. Punjab is also not getting its quota of power supply from the Singrauli and Wairasuli power projects. In this connection, I want to draw the attention of the Government to the fact that as Punjab is situated far away from the coal belt and as there are doubts regarding the generation of hydel power because the water of its rivers are utilised for irrigation purposes, so efforts are being made to set

up atomic power plants. The Atomic Power Department carried out a survey in July 1982, for locating a site for this purpose. Suggestions were made regarding the setting up of projects at Chaskor Sahib and Patran Sthan and the Government of Punjab also gave assurance in 1984 to make water, land etc. available, but till date the project has not passed beyond the consideration stage. I want to urge the Government to take an immediate decision in this direction and initiate action for the implementation of this project so that the farmers and the industrialists can get their required supply of power. It will not only help in bringing about prosperity in Punjab, but the country will also become prosperous and many other problems may also be solved.

[English]

SHRIMATI SHEILA DIKSHIT: We have noted the suggestions and we will see how many of them can be incorporated in the next week's business.

12.30 hrs.

LOKPAL BILL

[English]

Extension of time for presentation of Report of Joint Committee

SHRI SOMNATH RATH (Aska): I beg to move:

"That this House do further extend upto the last day of the Monsoon Session, 1987, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith".

MR. DEPUTY SPEAKER: The question is:

[Mr. Deputy Speaker]

"That this House do further extend upto the last day of the Monsoon Session, 1987, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith".

The motion was adopted.

GOA, DAMAN, AND DIU MINING
CONCESSIONS (ABOLITION AND
DECLARATION AS MINING LEASES)
BILL

[English]

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): I beg to move for leave to introduce a Bill to provide for the abolition of the mining concessions in operation in the Union Territory of Goa, Daman and Diu and specified in the First and Second Schedules, and for the declaration of such mining concessions as mining leases under the Mines and Minerals (Regulation and Development) Act, 1957, with a view to the regulation of the mines to which such concessions relate and for the development of minerals under the control of the Union and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the abolition of the mining concessions in operation in the Union Territory of Goa, Daman and Diu and specified in the First and Second Schedules, and for the declaration of such mining concessions

as mining leases under the Mines and Minerals (Regulation and Development) Act, 1957, with a view to the regulation of the mines to which such concessions relate and for the development of minerals under the control of the Union and for matters connected therewith or incidental thereto".

The motion was adopted.

SHRI VASANT SATHE: Sir I introduce the Bill.

12.31 hrs.

FINANCE BILL, 1987-Contd.

[English]

MR. DEPUTY SPEAKER: The House will now take up further consideration of the motion moved by Shri Rajiv Gandhi on the 29th April, 1987. Shri Sriballavpanigrahi to continue.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Yesterday towards the end of the day I had started speaking and welcomed the Finance Bill, 1987.

As you know, we are now considering the Finance Bill at the third stage of the Budget - the first stage being the general discussion of the Budget on its different aspects and the second stage being the guillotining and adoption of the Appropriation Bill that we did the day before yesterday. Now we are at the third stage to give the final approval of the supreme body, the Lok Sabha, to the Annual Budget 1987-88 in its entirety. The Finance Bill is the outcome or the by product of the Budget.

Sir, as you know the whole country - barring a few people here and there and that too on political grounds - have welcomed this year's budget presented by the hon. Prime Minister. The budget has received wide appreciation. It was highly acclaimed as there was no tax proposal worth the